

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2485
ANSWERED ON:03.12.2009
INDEPENDENT DIRECTORS IN CPSES
Dubey Shri Nishikant

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether almost a third of all listed Central Public Sector Enterprises (CPSEs) do not have the required number of independent directors on their Board;
- (b) if so, the reasons therefor and the names of such CPSEs which do not have required number of independent directors on their board;
- (c) whether Standing Conference of Public Enterprises (SCOPE) has desired that the number of independent directors and their performance should be reviewed;
- (d) if SO, the reaction of the Government thereto; and
- (e) steps taken/being taken for filling up the vacancies of independent directors in the CPSEs?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

- (a) and (b): As per available information, 32 listed Central Public Sector Enterprises (CPSEs) do not have required number of non-official Directors on their Boards. The list of these 32 CPSEs is annexed. The appointment of non-official Directors on the Boards of CPSEs is a continuous process and the main reasons for non-appointment of required number of non-official Directors on the Boards of CPSEs is non-submission of proposals for appointment of non-official Directors by the concerned Administrative Ministries in time and delay in obtaining approval of competent authority on the recommendations made by Search Committee/Public Enterprises Selection Board in this regard`.
- (c): Standing Conference of Public Enterprises (SCOPE) has not furnished any formal proposal to Government in this regard.
- (d): Does not arise.
- (e): The concerned Administrative Ministries have been requested to furnish the proposals for appointment of non-official Directors at least six month in advance of occurrence of vacancies and are being periodically reminded to furnish proposals for filling up vacant positions of non-official Directors on the Boards of CPSEs under their administrative control.